

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1162 /Confdl. /2018
I-8-6/2000 (pt.-III)

Bilaspur, dated 30/10/2018

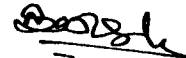
Copy of Order bearing Endt. No. 10636/21-B/C.G./2018 dated 29.10.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya Atal Nagar, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

Contd...2/-

(2)

- (17) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) District & Sessions Judge-cum-Chairman, District Legal Services Authority, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetara/ Bastar (Jagdalpur)/ Bilaspur/Dakshin Bastar at Dantewar/ Dhamtari/ Durg/Janjgir-Champa /Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya at Baikunthpuar/ Korba/ Mahasamund/ Mungeli/ Raipur/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (S. & A. Cell)/C.S.J.A., High Court of Chhattisgarh, Bilaspur for information.
- (21) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Admn./ D.E./ Classification/ Civil/ Criminal/Judicial/ O/o R.G. & E./), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Confidential/D.E. /Vigilance and I. & E./ Works/ Writ/Account), High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Assistant Registrar/ Section Officer/ In-charge, Checker/ Complaint/ Protocol/ O/o R.G./ Civil/ Criminal/ Writ Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.


30.10.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

**Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Atal Nagar, Raipur (C.G.) 492002**

ORDER

Raipur, dated 29/10/2018

No. / /XXI-B/C.G./2018. In exercise of the powers conferred by clause (b) of sub-section(2) of Section 6 of the Legal Services Authorities Act, 1987 (No.39 of 1987), the Governor of Chhattisgarh, in consultation with Hon'ble Chief Justice of Chhattisgarh High Court, is pleased to nominate Hon'ble Shri Justice Prashant Kumar Mishra, Judge, Chhattisgarh High Court, Bilaspur as the Executive Chairman of the Chhattisgarh State Legal Services Authority.

क्रमांक / /21-ब/छ.ग./2018- विधिक सेवा प्राधिकरण अधिनियम, 1987 (क्रमांक 39 सन् 1987) की धारा 6 की उप-धारा (2) के खण्ड (ख) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, छत्तीसगढ़ के राज्यपाल, छत्तीसगढ़ उच्च न्यायालय के माननीय मुख्य न्यायाधिपति के परामर्श से, गान्धनीय न्यायमूर्ति श्री प्रशांत कुमार मिश्रा, न्यायाधीश, उच्च न्यायालय छत्तीसगढ़, बिलासपुर को छत्तीसगढ़ राज्य विधिक सेवा प्राधिकरण के कार्यपालक के अध्यक्ष के रूप में नामनिर्दिष्ट करते हैं।

छ.ग.के राज्यपाल के नाम से तथा
आदेशानुसार

(रविशंकर शर्मा)

प्रमुख सचिव

छ.ग. शासन, विधि एवं विधायी कार्य विभाग

Contd.....2


//2//

पू.क0 10636/21 व/छ.ग./2018 -
प्रतिलिपि:-

रायपुर, दिनांक 29/10/2018
29 OCT 2018

1. रजिस्ट्रार जनरल, छ.ग.सच्च न्यायालय, बिलासपुर को माननीय मुख्य न्यायाधीश महोदय के अद्वैतशासकीय पत्र कंगांक /CJ/PPS/2018 दिनांक 04.10.2018 के संदर्भ में माननीय मुख्य न्यायाधीश महोदय के सूचनार्थ,
2. माननीय न्यायभूर्ति श्री प्रशांत कुमार मिश्रा, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर के निज सचिव को माननीय न्यायभूर्ति महोदय के अवलोकनार्थ,
3. प्रमुख सचिव, माननीय राज्यपाल महोदय, छत्तीसगढ़, रायपुर को माननीय राज्यपाल महोदय के अवलोकनार्थ
4. महोलखाकार, छत्तीसगढ़, जीरो पाइंट, रायपुर,
5. सदस्य सचिव, छत्तीसगढ़ राज्य विधिक सेवा प्राधिकरण, विधिक सेवा भाग, बिलासपुर,
6. अवर सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री कार्यालय, रायपुर की ओर माननीय मुख्यमंत्रीजी के अवलोकनार्थ,
7. निज सचिव, माननीय विधि मंत्री की ओर माननीय मंत्री जी के अवलोकनार्थ,
8. स्टाफ आफिसर, प्रमुख सचिव, विधि की ओर प्रमुख सचिव विधि महोदय के अवलोकनार्थ,
9. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इन्द्रावती भवन के पास, नया रायपुर (छ0ग0) को उक्त आदेश छत्तीसगढ़ राजपत्र (असाधारण) दिनांक 29/10/2018 के अंक में प्रकाशित कर उसकी 25 प्रतियां इस विभाग को भिजवाने हेतु,

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित ।


29.10.18
(मनीष कुमार ठाकुर)
अतिरिक्त सचिव
छ.ग. शासन, विधि एवं विधायी कार्य विभाग